

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 8<sup>th</sup> August, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. .... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran, Adv.  
Mr. Piyush Joshi, Adv.,  
Ms. Sumiti Yadava, Adv.

Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv.,  
Mr. Rakesh Dewan, Adv.  
Mr. Ashish Tiwari, Adv.

ORDER

We have heard the learned counsel for the Appellant. Post the matter for further submissions on 06.09.2013.

The next date of hearing is 06.09.2013 at 2.30 P.M..

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)  
Chairperson

pr/rt